

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(7)

C.P No. 1421/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Ashapura Minchem Limited  
V/s  
Agriways India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
7.	Advocate Nishitha Nambiar	Advocate for Operational Creditor 1/b Indialaw	

ORDER

CP No.1421/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, seven days' time has been given for production  
of Bank Certificate.

List this matter for hearing on 4.12.2017.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)